

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SURAJIT DEY

Civil Appeal No(s). 4101/2012

GHAZIABAD DEV. AUTHORITY

Appellant(s)

VERSUS

C.I.T. & ORS.

Respondent(s)

Date : 07/08/2015 This appeal was called on for hearing today.

For Appellant(s)

Ms. Lalita Kohli, Adv.  
M/s Manoj Swarup & Co., Adv.

For Respondent(s)

Ms. Gurmeet Kaur Kwatra, Adv.  
Mrs. Anil Katiyar, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Service is complete.

Statement of case has yet not been filed by either of the  
parties.

The appeal is in complete category.

Registry to process to list the same before the Hon'ble  
Court, as per rules.

(SURAJIT DEY)  
Registrar

Signature Not Verified

Digitally signed by  
Rupam Dhamija  
Date: 2015.08.12  
11:44:03 IST  
Reason: